

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

W.P.(S). No. 1168 of 2021

Kuldip Turi @ Upendra Turi ... .. Petitioner

**Versus**

Central Coalfields Ltd. (CCL) through its Chief Managing Director (CMD) & Ors.

... .. Respondents

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**CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK**  
**(Through: Video Conferencing)**

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For Petitioner : Mr. Mohammad Asghar, Advocate  
For the C.C.L. : Mr. Arbind Kumar, Advocate  
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**03/ 09.09.2021** Heard the parties.  
Respondents are directed to file counter-affidavit.  
Put up this case after four weeks.

**(Dr. S.N. Pathak, J.)**

Rohit/-